[RAJYA SABHA]

with Permission

[श्री थावर चन्द गहलोत]

दिए हैं। अगर इस तरह ही देते रहेंगे, तो गेहूं खरीदी का लक्ष्य पूरा नहीं हो पाएगा और जो गेहूं खुले में पड़ा है वह बरसात की वजह से खराब हो जाएगा। इसके अलावा जो वहां से आवश्यक उठान होना चाहिए, वह भी केन्द्र की सरकार नहीं कर रही है। इस तरह यह मध्य प्रदेश के साथ सौतेला व्यवहार हो रहा है। मैं आपके माध्यम से केन्द्र की सरकार से निवेदन करना चाहता हूं कि वह अन्य राज्यों की तरह मध्य प्रदेश में जो गेहूं खरीदा गया है, उसको उठाए और 81 हजार बारदाना देने के लिए जो वायदा किया है, जिसमें से अभी 17 हजार दिए गए हैं, शेष की आपूर्ति तत्काल करे और भविष्य में भी, जैसे मई में जो देने का वायदा किया है, उसको भी दे, अन्यथा गेहूं सड़ेगा, नुकसान होगा। अगर कोई नुकसान होगा, तो उसके कारण किसानों में असंतोष होगा। पिछले 15 दिनों से वहां गेहूं खरीदी बंद है, क्योंकि बारदाना नहीं मिल रहा है और बारदाना न मिलने के कारण सरकार गेहूं खरीद नहीं पा रही है। किसान परेशान हैं, उन्होंने पंजीयन करा दिया है, पंजीयन कराने के बाद उनको सरकार की ओर से सूचना दे दी गई है कि अमुक-अमुक तारीख को आपको आना है और आपको गेहूं देना है, परन्तु बारदाने के अभाव में गेहूं खरीदी रोकना पड़ी है। यह देश के लिए ठीक नहीं है, प्रदेश के लिए ठीक नहीं है।

उपसभाध्यक्ष (प्रोo पी.जे. कुरियन): आपका टाइम खत्म हो गया। आप बैठिए, आपका टाइम खत्म हो गया।

Violation of Human rights and unearthing of mass graves in West Bengal

SHRI KUNAL KUMAR GHOSH (West Bengal): Sir, I would like to raise an important issue of regular recovery of human skeletons and mass graves in West Bengal. You can see these cases only in the State of West Bengal and nowhere in the country. All those people have been killed during the time of the former Government. They have been killed only because they were Trinamool Congress supporters and they were not supporting the earlier Government. (*Interruptions*)

SHRI K.N. BALAGOPAL (Kerala): What is he speaking, Sir? He is levelling criminal charges...(*Interruptions*)

SHRI SUKHENDU SEKHAR ROY (West Bengal): Sir, he is a new Member and he must be allowed to speak. (*Interruptions*)

SHRI KUNAL KUMAR GHOSH: If you do not allow me to speak today, I will disturb you all throughout the next six years! Please allow me to speak.

Sir, there is a serious case. In the recent past, apart from mass murdering, mass graves have been recovered. Fifteen cases and 60 skeletons have been recovered. My question is: What was the role of the National Human Rights Commission then? In how many cases have they visited the spots and what steps they have taken? From June to December, 2010, the earlier Government was there.

THE VICE-CHAIRMAN (PROF. P.J. KURIEN): Don't make allegations. You cannot make allegations.

SHRI KUNAL KUMAR GHOSH: I am not making allegations, Sir. It is as per official record. The number of violent incidents in Jangle Mahal was 203. At the same time, compared to 203 of last year, this year, the number is only 32. (*Interruptions*)

SHRI TAPAN KUMAR SEN (West Bengal): Sir, how can you allow this? (*Interruptions*)

SHRI SUKHENDU SEKHAR ROY: This is not fair. (*Interruptions*) Sir, he is a senior Member. (*Interruptions*)

SHRI KUNAL KUMAR GHOSH: Sir, some people are recently talking about human rights. What have they done in the last 34 years in West Bengal? What has the Human Rights Commission done there? (*Interruptions*)

THE VICE-CHAIRMAN (PROF. P.J. KURIEN): Mr. Ghosh, you can...(*Interruptions*)

SHRI TAPAN KUMAR SEN: Then, Sir, you should allow us also on the same matter. (*Interruptions*)

THE VICE-CHAIRMAN (PROF. P.J. KURIEN): Mr. Ghosh, you can refer to whatever incidents have come out. But you cannot make an allegation here. You make it a point. (*Interruptions*) You cannot make allegations against anybody. (*Interruptions*)

SHRI KUNAL KUMAR GHOSH: I am not making any allegation regarding Bantalab; I am not making any allegation regarding Singur; I am not making any allegation regarding Netai; I am not making any allegation regarding... (*Interruptions*)

THE VICE-CHAIRMAN (PROF. P.J. KURIEN): No, no; you come to the point. (*Interruptions*)

SHRI SITARAM YECHURY (West Bengal): What is this, Sir? (Interruptions)

SHRI KUNAL KUMAR GHOSH: Sir, through you, I request the hon. Home Minister to inform the House about the role of the National Human Rights Commission regarding all those cases.

Lastly, Sir, I know the norms of the House. I will not show or display any poster or picture here. But, through you, Sir, for example, I want to send to the hon. Home Minister only one picture which shows how the people had been killed and how the mass graves have been recovered in West Bengal. Sir, for example,* (*Interruptions*)

THE VICE-CHAIRMAN (PROF. P.J. KURIEN): No, no; that is not permitted. (*Interruptions*) That is not permitted. (*Interruptions*) You take it back. That is not permitted. (*Interruptions*) That is not permitted. It cannot be laid on the Table. (*Interruptions*)

^{*}Not recorded

SHRI SITARAM YECHURY: Sir, how are you permitting this? (*Interruptions*) How are you permitting this?

THE VICE-CHAIRMAN (PROF. P.J. KURIEN): I have not allowed you to place it on the Table of the House. (*Interruptions*) This is not permitted. Zero Hour cannot be used like this. (*Interruptions*) Zero Hour cannot be used like this. (*Interruptions*) You cannot do this.

SHRI SUKHENDU SEKHAR ROY: There were serious violations of human rights. (*Interruptions*) So many people have been butchered. (*Interruptions*)

THE VICE-CHAIRMAN (PROF. P.J. KURIEN): There are certain norms for Zero Hour. You have to go by that. (*Interruptions*) Don't misuse Zero Hour. (*Interruptions*) It is not permitted. It cannot go on record. It is not permitted. He has to take it back. (*Interruptions*) Yes, he has to take it back. (*Interruptions*) वापस ले लो ...(व्यवधान) You take it back, I told you to take it back. (*Interruptions*)

SHRI SUKHENDU SEKHAR ROY: Mass graves are coming out. The Home Minister should make a statement on this. (*Interruptions*)

THE VICE-CHAIRMAN (PROF. P.J. KURIEN): Being a first-time Member, you are resorting to indiscipline. No, it is not permitted. It is against the rules to display. (*Interruptions*) That is against the rules to display it. You should have taken the permission. (*Interruptions*)

SHRI SITARAM YECHURY: How are you allowing this, Sir?

THE VICE-CHAIRMAN (PROF. P.J. KURIEN): See, there is a rule... (*Interruptions*) Mr. Roy, listen to me. If you want to place something on the Table or display it, the rule says that you cannot do it unless you take the permission of the Chair in advance. There is no permission for you. So, don't do it. (*Interruptions*) It is not recorded. Sit down. (*Interruptions*)

SHRI SUKHENDU SEKHAR ROY: It was an unprecedented thing. (*Interruptions*) Human skeletons have come out. Let the Home Minister make a statement on this. (*Interruptions*)

THE VICE-CHAIRMAN (PROF. P.J. KURIEN): Your time is over. Now, Shri Shivanand Tiwari. (*Interruptions*)

Returning of Padma Award by Shri Giriraj Kishore in protest against auction of Mahatma Gandhi's belongings

श्री शिवानन्द तिवारी (बिहार): उपसभाध्यक्ष महोदय, देश के प्रसिद्ध साहित्यकार और दक्षिण अफ्रीका में भारतीय मजदूरों के हक को बहाल कराने के लिए महात्मा गांधी के ऐतिहासिक संघर्ष पर बीस वर्षों की अथक मेहनत से काव्यात्मक उपन्यास "पहला गिर-मिटिया" लिखने वाले पद्मश्री गिरिराज किशोर ने अपना पद्म सम्मान लौटाने की घोषणा की है। गिरिराज जी 17 अप्रैल को लन्दन में गांधी जी के चश्मे, चरखे और उनकी रक्त-बूंदों से सनी मिट्टी की नीलामी से काफी आहत हैं। इस नीलामी के पहले इसकी खबर देश के अखबारों में